

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./62/00395/2021

This the **05th** day of **March**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Abdul Rehman Khan Age 40 years S/o Gh. Mohammad Khan R/o Wazapora, Budgam.
2. Reyaz Ahmad, Age 44 Years S/o Mohamad Munawar Bhat R/o Watlar, Ganderbal.
3. Mubashir Mehraj, Age 38 years S/o Peer Mehraj Din R/o Ganderbal.
4. Mushtaq Ahmad Magray, Age 34 Years S/o Abdul Razak Magray R/o Ganderbal.
5. Imtiyaz Ahmad, Age 32 Yearss S/o Gh. Ahmad Bhat R/o Managam Ganderbal.
6. Fayaz Ahmad, Age 40 Years S/o Abdul Rehman Dar R/o Sehpora, Ganderbal.
7. Zahoor Ahmad Wani, Age 36 Years S/o Jallal Din Wani R/o Kanipura, Budgam.
8. Mehraj Ahmad Rather, Age 35 Years S/o Bashir Ahmad R/o Amirabad Tral, Pulwama.
9. Manzoor Ul Aalam, Age 36 Years S/o Mohammad Maqbool R/o Arwani Bijbehara, Anantnag.
10. Syed Wasim Bukhari, Age 32 Years S/o Syed Sarovar Bukhari R/o Zem Zanepure, Sheeribla.



11. Irshad Ahmad Kumar, Age 35 Years S/o Mohammad Sultan Kumar R/o GundiJagir, Bandipora.
12. Imran Sameem Khan, Age 32 Years S/o Mohammad Sameen Khan R/o Niloosa (Baniyar) Baramulla.
13. Attaullah Pampori, Age 31 Years S/o Mohammad Ashraf Pampori R/o Iddgah, Srinagar.
14. Ishaq Ahmad Dar, Age 38 Years S/o Mohammad Sultan R/o GundiJagir, Bandipora.
15. Nawaz Ahmad Khanday, Age 33 Years S/o Ali Mohammad Khanday R/o Syedpora idgah, Srinagar.
16. Anil Kumar, Age 42 Years S/o Shri Madan Lal R/o Gambhir Brahmana, Rajouri.
17. Rukaya Iqbal Bhat, Age 32 Years D/o Mohd. Iqbal Bhat R/o Bani Gam Shalimar, Srinagar.
18. Ajay Kumar, Age 34 Years S/o Krishan Lal R/o Kamla, Samba.
19. Bashir Ahmed, Age 30 years S/o Abdul Khaliq Wagay R/o Kasumbagh, Tehsil Hajin, District Bandipora.
20. Irshad Ahmad Mir, Age 36 Years S/o Gh. Rasool Mir, R/o Kathibugh Kunzer, Baramulla.

.....Applicants

(Advocate: Mr. Rajat Gupta)

Versus

1. Union territory of Jammu and Kashmir, through Commissioner/ Secretary to Government Home Department, J&K Civil Secretariat, Jammu. Pin code: 180001.
2. Director General of Police, J&K. Pin code 180001.
3. IGP Armed (Chairman, Central Board). Pin code: 190015.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, Id. D.A.G.)

ORDER [ORAL]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicants submits that the applicants would be satisfied if direction is given to the respondents to consider and decide the representation (Annexure-IV of the O.A.) of the applicants by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to the respondent No. 2 by himself or through his authorized officer to decide the representation (Annexure-IV of the O.A.) of the applicants by passing a reasoned and speaking order in accordance with rules and with intimation to the applicants within a period of 03 weeks from the date of receipt of certified copy of this order. In case the representation is not available with the respondents, this O.A. would be treated as representation.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/M.M/